## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.700/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company Under Section		Union Roadways LtdVs-Impex Ferro Tech Limited  9 IBC		
1>	Ratnesh Kon Anunoy B	Foy, Advocato Fai, Advocato essi, Advocato attacharys, Advoca	Too the Respondent/ Corporate lestor	17/01/2019
	Anny S Porijesh Ritobar	Pingh Adn Roj Singh,	Ad operations	af ay 12/1/18

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor has submitted that he has received the copy of the reply only yesterday, so he needs time to file rejoinder. Prayer is allowed. 7 days' time is granted for filing rejoinder with a copy in advance to the opposite party.

List it on 14/02/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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